

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : --

**PETITION NUMBER** : Company Appeal(CA)/46/2024

**NAME OF THE PETITIONER** : Income Tax Officer

**NAME OF THE RESPONDENT(S)** : SMI Auto India Pvt Ltd & 5 Ors

**UNDER SECTION** : Sec 252 of CA, 2013

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**ORDER**

Ld. Counsel Mr. Raj Kumar Jhabakh for the Appellant.

This is an Application seeking revival of the company.

Applicant is directed to serve copy of the Application on all the Respondents and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **03.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk